NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2017 M.A. No. 221/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

IVEM Advisory Services Pvt. Ltd.

V/s.

Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Nandini Chirthal for Mounding ilb. M. Humranwaler Petitianus

2). Bharrik G. Lalan Nesp. 13

[ilb. Lynil Amarchand Mangaldas]

ORDER MA 221/2017 IN CP No.24/ 241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)